

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 627
ANSWERED ON 25.07.2023

LAND ACQUISITION FOR RENEWABLE ENERGY PROJECTS

627. DR. AMEE YAJNIK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the specific steps taken by Government to identify and acquire suitable land for developing renewable energy projects;
- (b) the measures implemented by Government to deal with any potential land acquisition challenges;
- (c) the progress made on digitization of land records allotted to the renewable energy sector; and
- (d) the incentives or support mechanisms in place to encourage land owners to lease out their land for renewable energy projects?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) Renewable Energy projects are implemented largely through private investments and land acquisition is undertaken by the respective project developers as required. Government gives assistance for setting up Solar parks under the Solar Park scheme.

(b) to (d) Land is a state subject, and states are required to take steps for digitization of land records and overcome land acquisition challenges.
